

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 104
55(ND)/2016

IN THE MATTER OF:

Rajeev Behl ... **Applicant/Petitioner**

Versus

S.S. Con Build Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 15.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Shaunar Kashyap with Adv. Rahul Mukherjee & Adv. Ankit Singh for Petitioner
Mr. Saurabh D. Karan Singh with Adv. Rohan Chawal for Respondent

ORDER

List the matter on 24th March, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)